

Central Administrative Tribunal, Principal Bench

(37)
M.A.No.123/97 in
C.P.No.189/95 in
O.A.No.1590/91

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 26th day of February, 1997

Dr. A.K.Madan
s/o Maj. J.C.Madan(Retd.)
Assistant Professor
College of Pharmacy
New Delhi
r/o A-173, Defence Colony)
New Delhi. Applicant
(By Shri K.N.R.Pillai, Advocate)

Vs.

1. Shri P.P.Chauhan
Chief Secretary
NCT of Delhi
Old Secretariat
Delhi - 6.
2. Shri K.B.Shukla
Director of Technical Education
C-Block, Vikas Bhavan
New Delhi.
3. Shri S.K.Chakravorty
Secretary
Union Public Service Commission
Dholpur House
New Delhi. Respondents
(By Mrs. B. Rana, Advocate)

O R D E R(Oral)

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)

M.A.No.123/97:

This MA has been filed by Respondent No.3, UPSC for extension of time for compliance of the order dated 15.7.1996. Heard the learned counsel. Learned counsel for the applicant has no objection to the extension of the time as the process of selection has already been completed by the UPSC. In view of the above circumstances, the extension of time prayed for is allowed.

C.P.No.189/95:

In view of the above position, CP stands discharged.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/rao/

Lakshmi Swaminathan
(MRS. LAKSHMI SWAMINATHAN)
MEMBER(J)